

**IN THE HIGH COURT AT CALCUTTA**  
**APPELLATE SIDE**

**Memo. No. 1348 – RG**

**Dated, the 22<sup>nd</sup> April, 2015**

**C O R R I G E N D U M**

In the first line of the Court's Notification no 1301-RG dated 21<sup>st</sup> April, 2015, published in the Court's website, with regard to recruitment to the post of Lower Division Assistant in the High Court at Calcutta, the date of Employment Notice No. 1855-RG has wrongly been typed as 30-04-2015 instead of 30-04-2013. The said typographical error is hereby rectified and the date of the Employment Notice No. 1855-RG should be read as 30-04-2013.

This is general information of all concerned.

For further information, if any, all concerned are requested to visit Court's website [www.calcuttahighcourt.nic.in](http://www.calcuttahighcourt.nic.in).

**By Order,**

**Sd/-**  
**(Sugato Majumdar)**  
**Registrar General-in-Charge**